goods, pharmaceuticals plastic embroidery steel furniture, printing, fruit preservation, hospital radio assembly etc.

Written Answers

Basti.— 59 units with an investment of Rs. 2,62,520 and an employment of 1,104 persons have been started and covered industries like power looms, handlooms, soap, leather thread balls, embroidery, shoe-making, smithy, wire nails, agricultural implements, furniture and line.

VALUE OF IMPORT LICENCES ISSUED FOR INDUSTRY

179. Shri KRISHNA CHANDRA: Will the Minister of COMMERCE AND Industry be pleased to state:

- (a) the value of applications cleared for import of capital goods during 1961;
- (b) the value of such applications for (i) small scale industry and (ii) large scale industry;
- (c) the value of applications cleared for import of raw materials during the year 1961; and
- (d) the value of such applications for (i) small scale Industry and (ii) large scale industry?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (Shri N. Kanungo): (a) Licences worth Rs. 173 crores were issued for import of goods during 1961-62.

- (b) No separate figures are available for small scale and large scale industry.
- (c) Licences worth Rs. 384 crores were issued for import of raw materials during 1961-62.
- (d) Of these, licences worth Rs. 11 crores were specifically for import of raw materials for small scale industries and licences worth Rs. 112 crores were specifically for import of raw materials for scheduled industries.

घायात के लाइसेंस

to Questions

१८०. भी विमलकुमार मञ्जालालकी चौरहियाः स्या चाणिज्य तथा उद्योग मंत्री पह बताने की कृपा करेंगे कि:

- (क) गत पांच वर्षों में विदेशी मास के भायात के लिये राज्यवार कितने लाइसेंस दिये गये भीर कितने कितने रूपर्शे के ये :
- (ख) इन वशें में विदेशी माल के भायात के लिये प्रत्येक राज्य से कितने कितने लाइसेंस देने के लिये प्रायंनापत्र दिये गये थे भौर कितने भल्य के ये लाइसेंस दिये जाने की मांग की गई थी ?

†[IMPORT LICENCES

180. SHRI V. M. CHORDIA: the Ministry of Commerce and In-DUSTRY be pleased to state:

- (a) the State-wise number of licences granted for the import of foreign goods during the last five years and value thereof; and
- (d) the number of licences applied for from each State for the import of foreign goods during these years and the value for which these licences were asked for?l

वाणिज्य तथा उद्योग मंत्रालय में भन्तर्राष्ट्रीय व्यापार मंत्री (बी मनुभाई शाह): (क) ग्रीर (ख). ग्रायात व्यापार नियंत्रण संगठन में प्राप्त भावेदन पत्रों की संख्या. प्रस्येक किस्म के माल के लिये दिये गये घावेदन पत्रों के मुल्य तथा प्रत्येक माल के लिए जारी किये गये लाइसेंसों की संख्या ग्रीर मृल्य के श्रांकड़े राज्य-वार संकलित नहीं किये जाते। िकर भी पिछले पांच वर्षों में प्रत्येक वर्ष में प्राप्त श्रादेदन पत्रों की कुल संख्या तथा जारो किये गये लाइसेंसी की संख्या तथा मृत्य नीचे दिये गये हैं :---

^{†[]} English translation.